

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/01152/2018

Jabalpur, this Wednesday, the 16th day of January, 2019

**HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Hansi Bai, S/o Late Shri Vishram Pandey, aged about 75 years, Occupation – Housewife, Resident of Village Majhgawan, Behind Banke Bihari Mandir, District – Satna (M.P.) **-Applicant**

(By Advocate – Shri Tirathraj Pillai)

V e r s u s

1. Union of India through its Ministry of Railways, Rail Bhawan, Rafi Marg, New Delhi – 110001.
2. The General Manager, West Central Railways, Jabalpur (M.P.) 482001.
3. The Divisional Manager, West Central Railway Head Office, Jabalpur (WCR) - 482001 **-Respondents**

(By Advocate – Shri A.S. Raizada appearing on advance notice)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application.

Accordingly, O.A is dismissed as withdrawn.

(Ramesh Singh Thakur) Judicial Member am/-	(Navin Tandon) Administrative Member
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